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Title : Need to relax age limit for apprentices and give preference to legal heirs of displaced persons in recruitment at Salem Steel Plant, Tamil Nadu.

SHRI S. SEMMALAI (SALEM): Salem Steel Plant in Tamil Nadu is shortly going to recruit Technical personnel. In the notification issued, different age limits have been prescribed for different steel plants for same categories. There should be uniformity in prescribing age limits. After a long time, recruitment has now been started. In order to accommodate apprentices, exemption in respect of age limit has to be given to trainees. Similarly, preference should be given to qualified legal heirs of displaced persons. Supreme court has directed all industries to absorb all trainees in the same plants whenever vacancies arise. This direction is adhered to by Railways. So Ministry of Steel may direct SAIL to relax age limit prescribed for apprentices and to give preference to legal heirs of displaced persons in filling vacancies at Salem Steel Plant in Tamil Nadu.